NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

28

CA No.

CORAM:

Present:

T.C.P No. 73/(GOA)/2008 SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Morgan Ventures Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. NESAR JUMAN BOS for Respondent (12 + 17)

2. Sreegesh Adv for Petition

3. Sanjna Dra Adv, for Resp 1 Sonjna Dra

4. LAHUL SRIVASTAVA ASSU for l-1

ORDER

TCP 73/397-398/NCLT/MB/MAH/2008

At request of the parties, list this matter on 17.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)